GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

RAJYA SABHA

UNSTARRED QUESTION NO. 2279.
TO BE ANSWERED ON FRIDAY, THE 07TH AUGUST, 2026.

IMPLEMENTATION OF INTEGRATED MANUFACTURING CLUSTER AT RAJPURA IN PATIALA

2279. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Integrated Manufacturing Cluster (IMC) at Rajpura, Patiala under the Amritsar–Kolkata Industrial Corridor (AKIC) is being implemented as per the approved timeline;

(b) the present status of land acquisition, environmental clearances, trunk infrastructure works and appointment of the Programme Manager for New Cities (PMNC);

(c) whether any delay has occurred due to pending approvals or actions required from Government of Punjab; and

(d) the expected timeline for commencement of industrial allotments and the projected investment and employment generation from the project?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) to (d): Yes. The Government of India has approved Integrated Manufacturing Cluster (IMC) at Rajpura in Patiala district of Punjab, under Amritsar–Kolkata Industrial Corridor (AKIC) in August 2024 for a total project cost of ₹1,367.72 crore to develop the project area admeasuring 1,098.85 acre. Programme Manager for New Cities (PMNC) and Engineering, Procurement and Construction Contractor (EPCC) have been appointed.

The present status of the project is as under:

- **Land Acquisition:** Out of the total project area of 1,098.85 acres, 1,089.74 acres have been acquired.
- **Environmental Clearance:** Environmental Clearance was obtained in June 2025.
- **Trunk Infrastructure Works:** The Engineering, Procurement and Construction (EPC) Contractor for implementation of trunk infrastructure was appointed in March 2026.
- **Programme Manager for New Cities (PMNC):** The Programme Manager for New Cities (PMNC) was onboarded in September 2025.

The project has not experienced any delay as per the timelines for implementation. The actions taken by Special Purpose Vehicle (SPV) are as below:

i. Tender floated in September 2025.
ii. Technical and Financial evaluation completed in January 2026.
iii. LOA issued to EPC contractor in February 2026.
iv. Contract agreement signed with EPC contractor in March 2026.

Land allotment to industries is undertaken by the concerned Special Purpose Vehicle (SPV) in accordance with the approved Land Allotment Policy. As per the Detailed Project Report (DPR), the project has an investment potential of approximately ₹7,500 crore and an estimated employment generation potential of approximately 64,200 jobs.

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